

Bail Application No.: 2117/2020

**State v. Afsar
FIR no.: 187/2020
PS: Hauz Qazi**

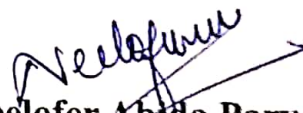
11.12.2020

Matter is put up before undersigned as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, Central is stated to be on leave today.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Sunil Dutt Dixit, Ld. Counsel for applicant through VC.
IO is present through VC.

Reply filed. Copy supplied.

**At request, put up for purpose fixed before concerned court on
14.12.2020.**


**(Neelofer Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020**

Bail Application No.: 2116/2020

**State v. Vinay Verma
FIR no.: 196/2019
PS: Rajinder Nagar**

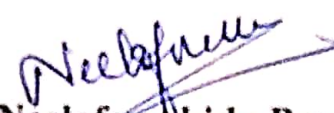
11.12.2020

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**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Vijay Kasana, Ld. Counsel for applicant through VC.
IO is present through VC.**

Reply filed. Copy supplied.

**At request, put up for purpose fixed before concerned court on
15.12.2020.**


**(Neelofer Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020**

Bail Application No.: 2115/2020

State v. Gautam Kumar

FIR no.: 13/2020

PS: Railway Main Delhi

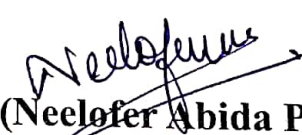
11.12.2020

Matter is put up before undersigned as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, Central is stated to be on leave today.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Naresh Kumar Deo, Ld. Counsel for applicant through VC.
IO is present through VC.

Reply filed. Copy supplied.

At request, put up for purpose fixed before concerned court on
16.12.2020.


(Neelofer Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020

Bail Application No.: 2105/2020

**State v. Vijay Kumar
FIR no.: 522/2020
PS: Karol Bagh**

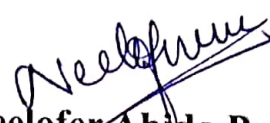
11.12.2020

Matter is put up before undersigned as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, Central is stated to be on leave today.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Ghanshyam Sharma, Ld. Counsel for applicant through VC.**

**At request, put up for purpose fixed before concerned court on
15.12.2020.**

Interim protection, if any to continue till next date.


**(Neelofer Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020**

Bail Application No.: 2103/2020

**State v. Sameer
FIR no.: 11109/2020
PS: Rajinder Nagar**

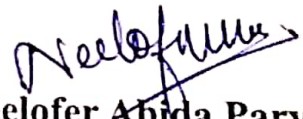
11.12.2020

Matter is put up before undersigned as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, Central is stated to be on leave today.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Ms. Tabbassum, Ld. Counsel for applicant through VC.**

**At request, put up for purpose fixed before concerned court on
14.12.2020.**

Interim protection, if any to continue till next date.


**(Neelofer Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020**

Bail Application No.:2101/2020

State v. **Vivek Bansal @ Vicky**
FIR no.: 479/2020
PS: Sarai Rohilla

11.12.2020

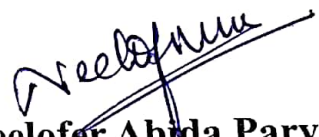
Matter is put up before undersigned as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, Central is stated to be on leave today.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Siddharth Singh, Ld. Counsel for applicant through VC.

At request, put up for purpose fixed before concerned court on

17.12.2020.

Interim protection, if any to continue till next date.


(Neelofer Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020

**State v. Parvej @ Pajju
FIR no.: 236/2020
PS: Lahori Gate**

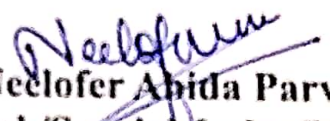
11.12.2020

Matter is put up before undersigned as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, Central is stated to be on leave today.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. A.A. Qureshi, Ld. Counsel for applicant through VC.**

**At request, put up for purpose fixed before concerned court on
17.12.2020.**

Interim protection, if any to continue till next date.


**(Neelofer Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020**

Bail Application No.: 2081/2020

**State v. Amit Kansal
FIR no.: 263/2020
PS: Prashad Nagar**

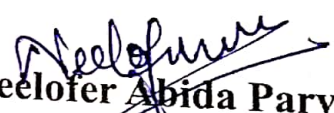
11.12.2020

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**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh.Shailender Singh, Ld. Counsel for applicant through VC.**

**At request, put up for purpose fixed before concerned court on
15.12.2020.**

Interim protection, if any to continue till next date.


**(Neelofer Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020**

Bail Application No.: 1636/2020

**State v. Amit @ Akash
FIR no.: 193/2019
PS: Prashad Nagar**

11.12.2020

Matter is put up before undersigned as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, Central is stated to be on leave today.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Mohit Chaddha, Ld. Counsel for applicant through VC.
Sh. Kunal Madan, Ld. Counsel for complainant through VC.

At request, put up for purpose fixed before concerned court on

14.12.2020.

Interim protection, if any to continue till next date.


**(Neelofar Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020**

Bail Application No.: 1589/2020

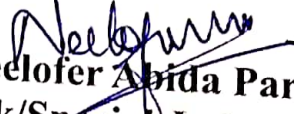
**State v. Saif Ali
FIR no.: 364/2020
PS: Sarai Rohilla**

11.12.2020

Matter is put up before undersigned as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, Central is stated to be on leave today.

**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
None for applicant.**

**Put up for purpose fixed before concerned court on 14.12.2020.
Interim protection, if any to continue till next date.**


**(Neelofer Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020**

Bail Application

State v. Dhirender Kumar Yadav
FIR no.: 397/2018
PS: Prasad Nagar

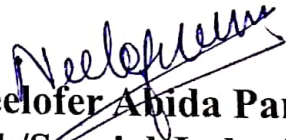
11.12.2020

Matter is put up before undersigned as Ld. P.O. Sh. Naveen Kumar Kashyap, ASJ-04, Central is stated to be on leave today.

Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Sanjeev Nasir, Ld. Counsel for applicant through VC.

At request, put up for purpose fixed before concerned court on
18.12.2020.

Interim protection, if any to continue till next date of hearing.


(Neelofer Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020

Bail Application

**State v. Dhirender Kumar Yadav
FIR no.: 397/2018
PS: Prasad Nagar**

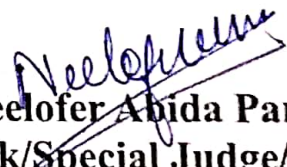
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**Present: Mr. Pawan Kumar, Learned Addl. PP for State through VC.
Sh. Sanjeev Nasiar, Ld. Counsel for applicant through VC.**

**At request, put up for purpose fixed before concerned court on
18.12.2020.**

Interim protection, if any to continue till next date of hearing.


**(Neelofer Abida Parveen)
1st Link/Special Judge/NDPS
Central/11.12.2020**